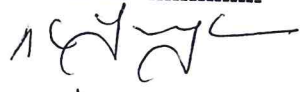




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 129/17, IA 159/17 & IA 164/17 in CP(IB) No.66/ BB/ 2017	-	For hearing	Rule-4 of IB	Axis Bank Ltd Vs Lotus Shopping Centres Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	B C T HIRUVENGADAM	Advocate for the Respondent.	
2	MANIK B T.		
3	MODIT MONDKUR		
4	P. P. HEGDE	Advocates for Impleading Applicants	
5	PIYUSH KUMAR JAIN D.		
6	ANIMESH BISHT	Advocates for Applicant	
7	SHARANI KUKREJA		
8	VARDAM ARUWALIA		

Counsel for petitioner is present. Financial creditor is present. and corporate debtor is present. Counsel for financial creditor submitted his arguments.

For reply, list it on 12.02.2018.


MEMBER (T)


MEMBER (J)